

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:1028  
ANSWERED ON:04.03.2013  
DE NOTIFICATION OF SEZS  
Ray Shri Rudramadhab

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether Navi Mumbai Economic Zone proposes to de-notify 2140 hectares of SEZ land for Information Technology (IT) park and develop an integrated township;
- (b) if so, the details thereof and reasons therefor;
- (c) whether the Government proposes to charge the present market value for developing an integrated township and IT park from the developers;
- (d) if not, the reasons therefor; and
- (e) the details of the policy laid down in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

- (a):No proposal has been received from M/s. Navi Mumbai Special Economic Zone Private Limited for de-notification of 2140 hectares of SEZ land for Information Technology (IT) Park and for development of an integrated township.
- (b) to (e)Not applicable in view of (a) above.